

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.03.2021 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 206 of 2021	Cotton Casuals (India) Pvt. Ltd. Vs. Kanchan Dutta & Anr.	Deebojyoti Bhattacharya	Abhay Anand Jena
2.	Comp. App. (AT) (Ins) No. 207 of 2021	India Infrastructure Finance Company Ltd. Vs. Prakash Asphaltings and Toll Highways (India) Ltd.& Anr.	Rajesh Kumar	
3.	Comp. App. (AT) (Ins) No. 208 of 2021	Surinder Kaur & Ors. Vs. International Recreation and Amusement Ltd. Through Resolution Professional	Siddharth Banthia	
4.	Comp. App. (AT) (Ins) No. 211 of 2021	Vandana Rana Vs. Sai Com Codes Flexoprint Pvt. Ltd. & Anr.	Abhishek Rana	

For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 95 of 2021	Tridhaatu Kirti Developers LLP Vs. Nandkishore Vishnu Deshpande & Ors.	Smriti Churiwal	
6.	Comp. App. (AT) (Ins) No. 124 of 2021	N.P. Dhamania VS. ANS Apartment Pvt. Ltd. With	Partha Sil	
7.	Comp. App. (AT) (Ins) No. 125 of 2021	Mayank Dhamania VS. ANS Apartment Pvt. Ltd.	Partha Sil	

For Hearing

8.	Comp. App. (AT) (Ins) No. 983 of 2020	Ramkrishna Electricals Ltd. Vs. Atul Rajwadkar & Ors.	Meghna R.M.	Sandeep Bajaj-R1
-----------	---	---	-------------	------------------

12:30 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Hearing

9.	Comp. App. (AT) No. 77 of 2020 Part Heard	PEE AAR EXIM Pvt. Ltd. & Anr. Vs. Pankaj Rustagi & Anr. With	Ajay Bhargava	Kanti Mohan Rustagi
10.	Contempt Case (AT) No. 14 of 2020 in Comp. App. (AT) No. 77 of 2020	Pankaj Rustagi & Anr. Vs. PEE AAR EXIM Pvt. Ltd. & Anr	Kanti Mohan Rustagi	Ajay Bhargava
11.	Comp. App. (AT) (Ins) No. 849 of 2020	Mohan Gems & Jewels Pvt. Ltd. Through its Liquidator, Debashish Nanda Vs. Vijay Verma & Anr.	Niharika sharma	Abhishek Parmar-R1 Vikas Mehta-R2

02:00 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing

12.	Comp. App. (AT) (Ins) No. 449 of 2020 Part Heard	Punjab National Bank Vs. Amrit Hatcheries Pvt. Ltd. & Ors. With	Ankur Mittal	Dhruv Surana Jayant Mehta-R2 Aaryan Sharma-R4
13.	Comp. App. (AT) (Ins) No. 504 of 2020 Part Heard	Haldiram Incorporation Pvt. Ltd. Vs. Amrit Hatcheries Pvt. Ltd. & Ors. With	Abhay Gupta	Jayant Mehta Bijay Murmuria-R1 Ashish Chaudhury- R2 Ankur Mittal-R3

14.	Comp. App. (AT) (Ins) No. 746 of 2020 Part Heard	Arun Kumar Gupta Vs. Amrit Hatcheries Pvt. Ltd.	Abhishek Parmar	Anuj Singh-R1
------------	--	---	-----------------	---------------

Note: The Court will rise at 03:00 PM.

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**